

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:2013

ANSWERED ON:14.03.2017

Ozone Pollution

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**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the attention of the Government has been drawn towards the news-item captioned "India tops list of countries in Ozone pollution deaths";
- (b) if so, whether according to the State of Global Air, 2017 report released recently, as many as 2.54 lakh deaths occurred in 2015 on account of exposure to ozone and India accounts for the highest number of premature deaths due to ozone pollution;
- (c) if so, the reaction of the Government on such international report; and
- (d) the steps taken by the Government to provide protection to its citizens from the deadly ozone pollution across the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

(a) to (c) Government is aware of the news report regarding likely impact of ozone on human health. The data related to ozone, collected by the Central Pollution Control Board (CPCB), for the year 2016 is annexed. The data collected shows that ozone levels have not exceeded the permissible level of 100 Åµg/m<sup>3</sup> at any of the locations during the year 2016. Since the concentration of ozone is less than the permissible limits, the reports published need to be correlated with the data and scrutinized before arriving at any conclusion.

(d) A number of measures have been taken to mitigate air pollution including pollution from ozone which includes, besides monitoring of pollution levels, issue of comprehensive directions to all the State Governments and Union Territories to regulate emissions as per standards notified by the Government.

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